

F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi the 24th April, 2018

To,

The concerned Chief Commissioners/Director Generals in CBEC

Subject: General Elections to the Legislative Assembly of Karnataka, 2018-Expenditure Observers matter- Reg.

Sir,

I am directed to say that Election Commission have relieved **Sh. S. K. N. Reddy, IRS(C&CE):05 (R-15548), Sh. Prabhakar Kumar, IRS(C&CE):08 (R-19803), Sh. Rewat Raja Bahl, IRS(C&CE):05 (R-16347) and Sh. Mohan Lal Sukhpal, IRS(C&CE):05 (R-16323)** in the aforesaid General Elections.

2. Appointment letters of these aforesaid four officers for keeping them in reserve are being forwarded herewith with the request to intimate the officers not to make any further visit to the assigned ACs/Dist. Hq. assigned to them accordingly.

Encl. As above.

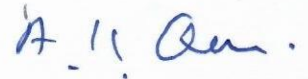
Yours faithfully,



(A.K. Qasim)
Director, Ad. II A & B
Tel.No. 011-23093102

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(A.K. Qasim)
Director, Ad. II A & B

MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. I

Dated: 23rd April, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Karnataka, 2018 – Expenditure Observers matter – Reg.

Sir,

I am directed to refer to the Commission's letter of even number dated 12.04.2018 and your letter no. C-50/08/2018-Ad.II, dated 17th April, 2018; and to state that the Commission has relieved Sh. S. K. N. Reddy, IRS(C&CE):05 (R-15548), Sh. Prabhakar Kumar, IRS(C&CE):08 (R-19803), Sh. Rewat Raja Bahl, IRS(C&CE):05 (R-16347) and Sh. Mohan Lal Sukhpal, IRS(C&CE):05 (R-16323) from election duty in General Election to the Legislative Assembly of Karnataka, 2018. The Expenditure Observers are kept in reserve now.

2. Representations of Sh. S. K. N. Reddy, IRS(C&CE):05 (R-15548), Sh. Prabhakar Kumar, IRS(C&CE):08 (R-19803) and Sh. Rewat Raja Bahl, IRS(C&CE):05 (R-16347) are being forwarded herewith with the request to sponsor substitutes in their place in the prescribed format to the Commission.

3. Appointment letters in respect of aforesaid 4 Expenditure Observers for keeping them in reserve are being forwarded herewith with the request to intimate the officers not to make any further visit to the ACs/Dist. Hq. assigned to them accordingly.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy to:-

1. The Chief Electoral Officer, Karnataka, Bengaluru for information and necessary action. (By Camp Bag/e-mail)
2. Expenditure Observers with the request **not** to make any further visit to the ACs/Dist. Hq. assigned to them. By e-mail)

(RAJAN JAIN)
UNDER SECRETARY

So Ad. II 2/24.4.2018